## IN THE HIGH COURT OF KARNATAKA AT BENGALURU ON THE DAY OF Wednesday THE 26th Day Of March 2025 COURT HALL NO. 5 SITTING AT KALABURAGI BENCH at 02:30PM

BEF0RE

## THE HON'BLE JUSTICE S RACHAIAH

(To get Daily Causelist through telegram, join High Court telegram channel by clicking: https://t.me/karnatakahighcourt)

## THROUGH VIDEO CONFERENCING

Sl. Case No. Pet/Appl/Comp. Resp. & Adv. No. & Adv.

## MATTER PERTAINS TO PRINCIPAL BENCH, BENGALURU NON-COMPLIANCE OF OFFICE-OBJNS FOR 2ND TIME

1 CRL.P 2858/2025 (439(2)(Cr.PC) *PET: MR. NANJUNDARAO RES: MR.SRIHARI* A/W COUNSEL / 483(3)(BNSS) **VARUN S** *PATHAK* SUBMISSION ,)

SPP SD